

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13018/01/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 10th November, 2016

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint S/Shri (i) Achintya Malla Bujor Barua, (ii) Kalyan Rai Surana, (iii) Prasanta Kumar Deka, (iv) Nelson Sailo, and (v) Ajit Borthakur, to be Additional Judges of the Gauhati High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.



(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

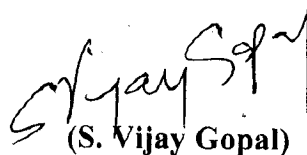
The Manager,
Government of India Press,
FARIDABAD

No. K. 13018/01/2016-US.II

Dated 10.11.2016

Copy to:-

- 1 S/Shri (i) Achintya Malla Bujor Barua, (ii) Kalyan Rai Surana, (iii) Prasanta Kumar Deka (iv) Nelson Sailo, and (v) Ajit Borthakur, c/o The Registrar General, Gauhati High Court, Guwahati.
- 2 The Secretary to Governor of Assam, Dispur.
- 3 The Secretary to Governor of Arunachal Pradesh, Itanagar.
- 4 The Secretary to Governor of Mizoram, Aizawl.
- 5 The Secretary to Governor of Nagaland, Kohima.
- 6 The Secretary to Chief Minister of Assam, Dispur.
- 7 The Secretary to Chief Minister of Arunachal Pradesh, Itanagar.
- 8 The Secretary to Chief Minister of Mizoram, Aizawl.
- 9 The Secretary to Chief Minister of Nagaland, Kohima.
- 10 The Secretary to the Chief Justice, Gauhati High Court, Guwahati.
- 11 The Chief Secretary, Government of Assam, Dispur.
- 12 The Chief Secretary, Government of Arunachal Pradesh, Itanagar.
- 13 The Chief Secretary, Government of Mizoram, Aizawl.
- 14 The Chief Secretary, Government of Nagaland, Kohima.
- 15 The Registrar General, Gauhati High Court, Guwahati.
- 16 President's Secretariat, (CA.II Section), New Delhi
- 17 PS to Principal Secretary to the Prime Minister, New Delhi.
- 18 Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 19 PS to ML&J/PS to MoS (L&J)/PSO to Secretary (Justice)/JS(J-I)/DS(J)/US.I/S.O.(Desk)



(S. Vijay Gopal)

Under Secretary to the Government of India

Tele: 2338 2978